

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

ORDER

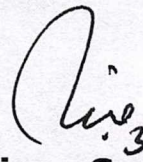
No: 1261 of 2025/RG/GS

Dated: 30/08/25

With respect to the High Court Order No. 1257 of 2025/RG dated 29.08.2025, queries have been raised by the Ld. Members of Bar with regard to the mode of payment of contribution/donation by them. It is clarified that the contributors may draw their Cheque in the name of Registrar General, High Court of J&K and Ladakh and deposit the same with the respective Registrar's Judicial.

The contributors may also transfer the amount online to account no. CD-0480010100000017 (JK Bank, High Court Complex, Srinagar) and after successful transfer, the contributors are requested to send an email to the Registrar General, High Court of J&K and Ladakh at rg.jkhc@indiancourts.nic.in along with their details, for acknowledgment.

By Order.


30.08.2025

(Rajeev Gupta)

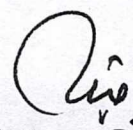
For Registrar General

Dated: 30/08/2025

No: 48636-56/RG/GS

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for kind information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Director, J&K Judicial Academy, Srinagar;
5. Registrar (I.T) Computers, High Court of J&K and Ladakh, Srinagar;
6. All Pr. District and Sessions Judges, UTs of J&K and Ladakh;
7. Director Finance, High Court of J&K and Ladakh, Srinagar;
8. President/Secretary, High Court Bar Associations, Jammu/Srinagar;
9. President/Secretary, District Bar Associations, UTs of J&K and Ladakh;
.....for information
10. Incharge NIC, High Court of J&K and Ladakh, Srinagar, for information and with the request to upload same on the official web site of the High Court;
11. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar for information and maintaining the record of the same
.....for information.


30.08.2025

For Registrar General